

Civil Judge and JMFC, KORATAGERE
Smt.Vidyalaxmi Bhat
Civil Judge and JMFC, Koratagere
Cause List Date: 09-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 303/2018 (for objection)		Kolala Police Station Vs Maruthi	APP
2	Crl.Misc. 54/2020 (EVIDENCE)		Manjanna Vs Tahasildar The Registrar of Birth and Death	M C Mallikarjunaiah
3	Crl.Misc. 60/2020 (EVIDENCE)		L Nataraju Vs The Deputy Tahsildar,	S.S.Veerupakshaiah
4	Crl.Misc. 70/2020 (NOTICE)		Thimmaiah Vs Deputy Thahsildar, Birth and Death Registrar	K.J. Nagaraju
5	Crl.Misc. 94/2020 (EVIDENCE)		B.V. Raghuprasad Vs Tahsildar	D.Shivanna
6	Crl.Misc. 121/2020 (EVIDENCE)		Lakshipathi Vs Lakshamma	D.Shivanna
7	Crl.Misc. 140/2020 (ORDERS)		Nagamma Vs Deputy Tahashildhar	K.J. Nagaraju
8	Crl.Misc. 145/2020 (ORDERS)		Thimmakka Vs Deputy Tahasildar	D.C.Shivaramaiah
9	Crl.Misc. 157/2020 (EVIDENCE)		K.G. Rajanna Vs Tahasildar, Birth and Death officer	D.G. Thimmaraju

Cases listed below are adjourned due to Covid 19

10	C.C. 183/2016 (PLEA)	19-02-2021	Koratagere Police Vs Narasimhappa
11	C.C. 202/2016 (CHARGE)	19-02-2021	Koratagere Police Vs Ramesh
12	C.C. 264/2016 (CHARGE)	19-02-2021	Koratagere Police Vs Venkatesha
13	C.C. 147/2017 (CHARGE)	19-02-2021	Kolala police Vs Ravikumar
14	C.C. 301/2017 (CHARGE)	19-02-2021	Koratagere police Vs Ananda C.H.

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15	C.C. 178/2019 (CHARGE)	19-02-2021	Koratagere police Vs Vijaykumar	APP
16	Crl.Misc. 270/2018 (EVIDENCE)	19-02-2021	Divya P.G. Vs Umakantha	K.B. Anilkumar
17	C.C. 569/2020 (APPEARANCE OF ACCUSED)	19-02-2021	Koratagere Police Vs Seetharamaiah	APP

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1	O.S. 27/2008 (plaintiff evidence)		Renukaiah Vs Bheemaiah	
2	O.S. 51/2008 (plaintiff evidence)		D. Gopi Vs dODDAKKA	d
3	O.S. 57/2008 (plaintiff evidence)		Doddakka Vs kamakka	a
4	FDP 5/2008 (HEARING)		Chandramma Vs Chandrashekharaiiah	A.M.Krishnamurthy D.Shivanna
5	O.S. 153/2008 (ARGUMENTS)		Farana Khanum Vs Yusuf Khan, School Teacher	B.H.Panchaksharaiah G.D.Devaraju
6	O.S. 163/2008 (EVIDENCE)		Gangadharaiah Vs Parvathamma	D.V.Sheshadri B.A.Puttarajaiiah
7	O.S. 63/2009 (EVIDENCE)		Kambadarangaiah Vs Lingaiah	D V Sheshadri Exparte
8	O.S. 113/2009 (for objection)		T.N.Narayanappa Vs Ramakrishnaiah	B.L.Nagaraju T KRISHNAMURTHY
9	O.S. 180/2009 (ARGUMENTS)		V.S.Mohan kumar Vs Vijayalakshmi	A.M.Krishnamurthy T.Krishnamurthy
10	O.S. 27/2010 (EVIDENCE)		N.Bojarajaiiah Vs Rudramma	H.Krishnamurthy Exparte
11	O.S. 93/2010 (steps)		Radhamani Vs Venkatamma	S.N.Ramesh N. NARASIMHARAJU
12	O.S. 128/2010 (EVIDENCE)		Marakka Vs T.L.Doddaiah	A M Krishnamurthy prakash
13	O.S. 20/2011 (plaintiff evidence)		T.Govindaraju Vs N.Ramaiah	K.N.Dayananda T.R.Rameshbabu
14	O.S. 171/2011 (ARGUMENTS)		D.C.Mallaiiah Vs Suresh	D.Shivanna A.M.Krishnamurthy
15	O.S. 108/2013 (ARGUMENTS) IA/1/2013		Lakshmaiah Vs Naraseeyappa	A.M.Krishnamurthy
16	O.S. 354/2018 (HEARING) IA/1/2018		Mallamma Vs Thimmappa	A.M.Krishnamurthy

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17	O.S. 48/2019 (HEARING) IA/1/2019 IA/2/2019		Thimmappa Vs Mallamma	H.C. Vrushabendraswamy
18	O.S. 49/2019 (HEARING) IA/2/2019		Annapurna Vs Mallamma	H.C. Vrushabendraswamy
19	O.S. 178/2019 (ORDERS) IA/2/2019		G.N.Malleshaiah Vs Annapurnamma	A.M.Krishnamurthy
20	O.S. 16/2020 (for objection) IA/1/2020 IA/2/2020		Jayaramegowda Vs Gram Panchayath Thovinakere	A.M.Krishnamurthy
21	O.S. 25/2020 (SUMMONS)		Hanumantharaju Vs Sharadamma	S.N. Hanumantharaju
22	O.S. 71/2020 (SUMMONS)		STATE BANK OF INDIA Vs Geethamma	B.H.Panchaksharaiah
23	O.S. 72/2020 (SUMMONS)		STATE BANK OF INDIA Vs Siddalingamma	B.H.Panchaksharaiah
24	O.S. 73/2020 (SUMMONS)		STATE BANK OF INDIA Vs S. Uday	B.H.Panchaksharaiah
25	O.S. 81/2020 (HEARING)		STATE BANK OF INDIA Vs Rudraiah	B.H.Panchaksharaiah
26	O.S. 94/2020 (SUMMONS) IA/1/2020 IA/2/2020		Jayanna Vs The Chief officer	M.L. Santhosh
27	O.S. 116/2020 (FIRST HEARING)		STATE BANK OF INDIA Vs Nataraj K N	B H Panchaksharaiah
28	O.S. 129/2020 (SUMMONS)		Muddamma Vs Parthasarathi	K.B.Anil
29	O.S. 130/2020 (SUMMONS)		Narasamma Vs Lakshamma	K.B.Anil
30	O.S. 135/2020 (FIRST HEARING) IA/1/2020		Bhagyamma Vs Muddanagamma	K B Anil Kumar
31	O.S. 198/2020 (HEARING) IA/1/2020		Kenamma Vs K.V.Siddanna	K.C. Nagaraju

Cases listed below are adjourned due to Covid 19

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32	O.S. 313/2019 (written statement)	19-02-2021	State Bank of India Vs Amjad Pasha	APP
33	O.S. 339/2019 (written statement) IA/1/2019 IA/2/2019	19-02-2021	Shakunthamma Vs Mahadevaiah	Prakash
34	O.S. 360/2019 (written statement) IA/1/2019	19-02-2021	Umadevi K.H. Vs Hanumantharayappa	H.V.Shivakumar
35	O.S. 362/2019 (written statement) IA/1/2019	19-02-2021	Doddaiah Vs Lingappa	K.V.Srinivasamurthy
36	O.S. 21/2020 (written statement) IA/1/2020	19-02-2021	Mohammed Javid Vs Chief Secretary, Govt of karnataka	Hussain Pasha
37	O.S. 22/2020 (written statement) IA/1/2020	19-02-2021	Khaleel Ahamed Vs Chief Secretary, Govt of Karnataka	Hussain Pasha
38	O.S. 23/2020 (written statement) IA/1/2020	19-02-2021	Abdul Sathar Sab Vs Chief secretary, Govt of Karnataka	Hussain Pasha
39	O.S. 83/2012 (for objection)	19-02-2021	Boramma Vs Chikkamma	S.N.Anand A.M.Krishnamurthy
40	O.S. 148/2015 (EVIDENCE)	19-02-2021	Arunakumari Vs The Chief secretary	Banada Rangaiah
41	O.S. 152/2015 (EVIDENCE)	19-02-2021	Lingappa Vs Bylakka	G.N.M
42	O.S. 224/2015 (for objection) IA/1/2015	19-02-2021	Lalithamma Vs Murudappa	
43	O.S. 39/2019 (SUMMONS)	19-02-2021	Ananathachar R.N. Vs Siddaraju	M.C.Mallikarjunaiah
44	O.S. 62/2019 (SUMMONS)	19-02-2021	Corporation Bank Vs B J Vinay	B H Panchaksharaiah
45	O.S. 66/2019 (SUMMONS)	19-02-2021	Lakshmikantha Vs Vushwanatha	G.D. Devaraju
46	O.S. 93/2019 (await notice) IA/1/2019 IA/2/2019	19-02-2021	Yallamma Vs D. Bhadraiah	P.L.Shivaraj Kumar

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47	EX 8/2019 (NOTICE)	19-02-2021	STATE BANK OF INDIA Vs C H Narasimha Raju	D G Thimmaraju
48	O.S. 115/2019 (plaintiff evidence) IA/1/2019 IA/2/2019	19-02-2021	The Karnataka Bank Ltd. Vs Siddarajaiah D.	A.M.KRISHNAMURTHY
49	O.S. 126/2019 (plaintiff evidence)	19-02-2021	Karnataka Grameen Bank Vs C.G. Ramanjinappa	S. Raghunathareddy
50	O.S. 133/2019 (hear on I.A) IA/1/2019	19-02-2021	Doddakaduraiah Vs Doddanarasaiah	S.N. Hanumantharaju
51	O.S. 145/2019 (SUMMONS) IA/1/2019 IA/2/2019	19-02-2021	Hanumaiah Vs Baraguraiah	A.M.Krishnamurthy
52	O.S. 151/2019 (SUMMONS) IA/1/2019 IA/2/2019	19-02-2021	Kusuma Vs Nagarajappa	K.B.Anilkumar
53	O.S. 165/2019 (await notice) IA/1/2019	19-02-2021	Sowbhagyamma Vs Gangamma	A.M.Krishnamurthy
54	O.S. 170/2019 (SUMMONS) IA/1/2019	19-02-2021	Ramanna Vs Susheelamma	K.B.Anil Kumar
55	O.S. 179/2019 (HEARING) IA/1/2019 IA/2/2019	19-02-2021	Siddaraju Vs Muddamma	A.M.Krishnamurthy
56	O.S. 183/2019 (hear on I.A) IA/1/2019	19-02-2021	Narayanaswamy Vs Purada Venkataravanappa @ Venkataravanappa	C.N.Hanumantharaju
57	O.S. 188/2019 (plaintiff evidence)	19-02-2021	K.R.Chikkanna Vs K.S.Shivanna	D.G. Thimmaraju
58	Civil Misc. 6/2019 (for objection)	19-02-2021	G.V.Ramakrishnaiah Vs Sharadamma	Lingaraju S.C.
59	O.S. 238/2019 (SUMMONS)	19-02-2021	K.S.Shivakumar Vs Tholasamma	S.N. Hanumantharaju
60	EX 14/2019 (HEARING)	19-02-2021	Shivanna Vs N.B. Lakshmiddevamma Since Dead by LRS	D.G. Thimmaraju

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61	O.S. 290/2019 (steps) IA/1/2019	19-02-2021	K.C.Lakshminarasimha Murthy Vs S.H.Kemparaju	Mohankumar H.R.
62	O.S. 303/2019 (SUMMONS) IA/1/2019	19-02-2021	Siddalingaiah Vs Geethamma	B.K. Narayanappa
63	O.S. 317/2019 (SUMMONS) IA/1/2019	19-02-2021	Muddamma Vs Hanumakka @ Doddahanumakka	M.L. Santhosh
64	O.S. 329/2019 (SUMMONS)	19-02-2021	Gopinatha M.N. Vs The Head master	H.R. Ramachandraiah
65	O.S. 340/2019 (SUMMONS) IA/1/2019	19-02-2021	T.R.Anantharam Vs Mallaiah	K.C. Nagaraju
66	O.S. 14/2020 (for objection) IA/1/2020	19-02-2021	Balakrishna L. Vs Gangamma	M.L. Santhosh
67	EX 22/2020 (NOTICE)	19-02-2021	Jayamma Vs Narasappa	H.Krishnamurthy
68	O.S. 134/2020 (SUMMONS) IA/1/2020	19-02-2021	Aditya R Vs M Shivanna	A.M.Krishnamurthy